

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1401  
ANSWERED ON:09.08.2011  
REGULARISATION OF FARM HOUSES  
Patasani Dr. (Prof.) Prasanna Kumar

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government/Delhi Development Authority (DDA) has any plan to regularise farm houses in Delhi;
- (b) if so, the guidelines drawn therefor;
- (c) whether any penalty has been proposed for illegal construction in farm houses;
- (d) if so, the details thereof; and
- (e) the steps proposed to check commercial use of farm houses?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (e) : DDA has informed that as per Master Plan of Delhi-2021 (MPD-2021) provisions, farm houses are permitted in green belt. However, in pursuance of the National Capital Territory of Delhi Laws (Special Provisions) Act, 2011, a draft policy on farm houses is under consideration in DDA. Till a final decision is taken in this regard, the provisions of MPD-2021 are in force.